

Shri Jawaharlal Nehru: I do not think it is a frequent occurrence now. This has occurred only in disputed territory, that is, chit-lands or others which the Pakistanis may claim as in their possession or some such dispute is there. It has occurred in the middle of the river where Pakistan says that it is Pakistan territory or Pakistan waters. I think they are lessening, and the more all these things are straightened out and the exact boundary defined, the less of it will happen.

श्री सरजू पाण्डेय : अभी प्रधान मंत्री जी ने बतलाया कि पाकिस्तान की तरफ से इस तरह की बदतमीजी हुई है, थोड़ी ही सही लेकिन हो रही है तो क्या कोई नया कदम सरकार इस बदतमीजी को ठीक से रोकने के लिये उठा रही है ?

श्री जवाहरलाल नेहरू : माफ कीजियेगा म सम्झा नहीं ।

अध्यक्ष महोदय : आप ने कहा कि ऐसी बदतमीजियां कई दफा होती हैं तो वह कहते हैं कि इन को बन्द करने के लिये क्या सरकार कोई नया कदम उठा रही है ?

श्री जवाहरलाल नेहरू : पुराना कदम काफी मालूम होता है ।

Nepal's Claim over a Portion of Forest in Bihar

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- *1545. { **Shri Surendra Pal Singh:**
Shri Bagri:
Shri Shree Narayan Das:
Shri Yogendra Jha:
Shri P. C. Borooah:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri Bhakt Darshan:
Shri Hem Barua:
Shri Prakash Vir Shastri:
Shri Nath Pai:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the Government of Nepal have advanced some claim over a portion of Narsahi

forest in Champaran district of Bihar; and

(b) if so, what reply has been sent to the Government of Nepal in this regard?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) and (b). It is true that the Government of Nepal lays claim to a small portion of Narsahi forest in Champaran district of Bihar. But this is not a new claim. This matter has been under correspondence between the Government of India and Bihar on one side and the Government of Nepal on the other for the past several years. No final reply has been sent to the Government of Nepal.

Shri Surendra Pal Singh: Has Nepal advanced similar claims elsewhere also?

Shrimati Lakshmi Menon: No, Sir.

श्री विभूति मिश्र : क्या यह सही नहीं है कि यह जंगल अभी हम लोगों के कब्जे में है और हमारे कागज पत्र से भी मालूम होता है कि वह हिन्दुस्तान का है तो क्या भारतसरकार ने नेपाल सरकार को ऐसी सूचना दी है कि कागज पत्र में हमारा भाग है और हमारे कब्जे में है ?

श्री जवाहरलाल नेहरू : यह सवाल बहुत वर्षों से चला आ रहा है । आधादी के पहले से यह सवाल चला आ रहा है काफी पुराना सवाल है । हमारे कागज पत्र में जो कुछ है वह हमारे हक में है उनके कागज पत्र में कुछ और ही लिखा हुआ है । अब इसी बात पर बहस हुआ करती है । पुराना झगडा है, जरा से जंगल के हिस्से का सवाल है । वह इतनी अहमियत नहीं रखता है और हमें मिल कर तय कर लेना चाहिये कि वह उधर रहे या उधर ।

श्री भक्त दर्शन : अभी सरकार की ओर से बताया गया है कि नरसाही फारेस्ट पर नेपाल सरकार का कब्जा नहीं है, केवल दावा

है, जब कि बिहार की विधान परिषद् में वहाँ के मंत्री महोदय की ओर से कहा गया था कि उस पर दो साल से नेपाल का कब्जा है। इस सम्बन्ध में वास्तविक स्थिति क्या है, क्या इस पर प्रकाश डाला जायेगा ?

श्री जवाहरलाल नेहरू : मेरा खयाल है—ठीक मालूम नहीं है —कि कब्जा उन का नहीं है, लेकिन नेपाली लोगों ने आ कर उस जंगल से दरख्त काट लिये थे और इस पर बिहार सरकार ने एतराज किया था।

Shri Hem Barua: In view of the fact that the border between Nepal and our country is an intangible frontier, like US-Canada border, may I know whether Government propose to define this border so that Nepal cannot make this kind of claims any more?

Shri Lakshmi Menon: The border has been demarcated except in this portion of about fifteen miles of territory where it is a riverine border. There is negotiation going on between the two countries and there is likelihood of the problem being solved very soon.

Shri Nath Pai: Partially what she has stated toward the end has covered my question. Because of the impression that one country is trying to spread abroad that India can never solve her border disputes with any country and also in view of the fact that our relations with Nepal are very cordial, may I know what the Government is going to do to settle this, not through correspondence alone but perhaps by offering negotiations at a higher level?

Shri Jawaharlal Nehru: It is well known that we expect to solve it peacefully to the satisfaction of both parties. It is not quite correct to say that we have not solved any border disputes. We have solved any number of disputes with Pakistan.

श्री योगेन्द्र झा : कोसी योजना के अन्तर्गत जहाँ बैराज बन रहा है, वहाँ भी नेपाल और

भारत के बीच में कुछ जमीन के सम्बन्ध में झगड़ा शुरू हुआ था कि वह नेपाल में है या भारत में। जैसा कि बिहार विधान सभा में बताया गया है, अभी नेपाल ने नरशाही वन पर दो वर्षों से कब्जा कर लिया है। मैं यह जानना चाहता हूँ क्या नेपाल और भारत के बीच सीमा पर जमीन को ले कर इस तरह के और झगड़े हैं और अगर हैं, तो कितने हैं।

श्री जवाहरलाल नेहरू : मुझे मालूम नहीं कि सीमा पर कहीं कोई और झगड़ा हमारा नेपाल से हो। यह भी कोई लम्बा-चौड़ा झगड़ा नहीं है। कुछ बहस है थोड़ी बहुत।

Shri Tyagi: The hon. Minister has just now stated that the Government of India has not sent any reply to Nepal. I want to know the reason for this delay in sending a final reply when this quarrel or dispute has been going on for so many years in the past.

Shri Jawaharlal Nehru: The very fact that the dispute has been going on for generations shows that there is something complicated about it. It requires surveys and other things and, I believe, some efforts are being made for a proper survey.

Shri Tyagi: Are we quite definite that the territory is ours? If so, why have we not communicated that?

Shri Jawaharlal Nehru: The hon. Member should know that sometimes it is not very easy to do that. We think that it is our territory, a little bit here or a little bit there. It will depend upon surveys, revenue records and other things.

Appointment of Relatives of Directors in Companies

*1546. **Shri A. K. Gopalan:** Will the Minister of Commerce and Industry be pleased to state: